National Company Law Tribunal

Allahabad Bench

CP NO. 117/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANIES ACT: U/S 397/39 8 Of the companies Act, 1956

SI. NO. Designation

Representation

Signature

1.

2.

Arnab Banonji Adv Petitioner

Order Date 17.03.2017.

C.P. No. 117/ND/2015 Netsky News Pvt. Ltd.

Mr. Arnab Baneri Advocate for company petitioner the respondents are already ex-party in the present matter written submissions have are already filed. The argument of learned counsel for the petitioner are head the order is reserved on 31 March, 2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)